(b) if so, what are those equivalents?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) The Hindi equivalents are:-

Southern Railway—Dakshin Railway.

Central Railway-Madhya Railway.

Western Railway—Paschim Railway.

way. Northern Railway—Uttar Railway.

North-Eastern Railway-Purvottar Railway.

Eastern Railway-Purva Railway.

HINDI EXAMINATIONS

92. Shri M. L. Dwivedi: Will the Minister of Home Affairs be pleased to state:

- (a) how many examinations, if any, conducted by institutions having Hindi as medium and run on the lines of Universities have been recognised by the Government of India for the purpose of Government employment;
- (b) if no such examination has been recognised why not; and
- (c) by what time such examinations are likely to be recognised?

The Minister of Home Affairs and States (Dr. Katju): (a) I place on the Table of the House a statement containing the information required. [See Appendix III, annexure No. 32.]

(b) and (c). Do not arise.

LAND UNDER TOBACCO CULTIVATION

93. Shri P. N. Rajabhoj: Will the Minister of Food and Agriculture be pleased to state what additional acreage of land has been brought under tobacco cultivation since 1951?

The Minister of Food and Agriculture (Shri Kidwai): There has been no increase in acreage under tobacco since 1950-51. According to the All-India Second Estimate the area under tobacco during 1951-52 was 761,000 acres as against 860,000 acres in the corresponding estimate last year. The decline in acreage has occurred mainly due to inadequate rains at the time of sowing.

ALLOTMENT OF FOODGRAINS TO BIHAR

Written Answers

- 95. Shri N. P. Sinha: (a) Will the Minister of Food and Agriculture be pleased to state whether Bihar has got all its quota of foodgrains allotted to it by the Centre during the year 1951?
- (b) If so, what quantity of each kind of foodgrains was supplied?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes, Bihar did get the quotas of foodgrains allotted to it month by month, during 1951.

(b) The supplies made to Bihar during 1951 consisted of 94 thousand tons of rice, 477 thousand tons of wheat and 195 thousand tons of other grains.

DISCIPLINARY ACTION AGAINST GOVERNMENT SERVANTS

96. Shri M. L. Dwivedi: Will the Minister of Home Affairs be pleased to state:

- (a) whether steps have been taken by Government to review the Classification, Control, and Appeal Rules in order to secure prompt disciplinary action against Government servants responsible for committing irregularities, etc.; and
- (b) the action taken upon the recommendations of the Public Accounts Committee (vide the Second Report of the P.A.C. on the Accounts of 1948-49) and the promise made thereunder?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The Committee did not point out any specific defects in the rules and merely made a general recommendation that the procedure may be modified or simplified to secure that prompt and adequate disciplinary action could be taken against delinquent Government servants. Government have already informed the Committee that, in their opinion, no material modification is possible or necessary in the rules themselves which merely provide for the observance of the general principle of fairness and equity viz. that no person should be condemned or punished unheard. In examining the procedure, it is also necessary to ensure that the "reasonable opportunity" prescribed by "reasonable opportunity" prescribed by article 311 of the Constitution is not denied to the officer charged. Legal advice is therefore being sought on the exact scope and meaning of that arti-cle. The final decision as to how far the rules should be modified or simplified will be taken after legal advice has been received.